

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/143/KOB/2024in IBA/38/KOB/2019
SECTION	REG 44 IBBI
NAME OF PARTIES	VINOD BALACHANDRAN (LIQUIDATOR) IN THE MATTER OF ALBANNA ENGINEERING (INDIA) PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	K B ARUNKUMAR, POOJA K S
RESPONDENTS ADVOCATE/ PROFESSIONAL	

24 April 2024

## ORDER

### IA(IBC)/143/KOB/2024 in IBA/38/KOB/2019

This is an IA bearing No. 143/KOB/2024 filed by the Liquidator of M/s Albanna Engineering (India) Private Limited under Section 60(5) of IBC, 2016 read with Regulation 44(2) IBBI (Liquidation Process) Regulations 2016 along with Rule 11 of NCLT Rules, 2016 seeking extension of Liquidation Period from 01.05.2024 to 31.10.2024 to complete the Liquidation Process.

Learned Counsel, Mr. K B Arun Kumar appears physically along with Learned Liquidator, Mr. Vinod Balachandran and explained the reasons for seeking extension of time which appears to be bonafide, hence, this bench deems it fit and proper to grant extension of time from 01.05.2024 to 30.10.2024 to complete the Liquidation Process.

With the aforesaid directions, this IA(IBC)/143/KOB/2024 is **allowed and disposed of**.

**Sd /-**

SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)

**Sd /-**

T.KRISHNA VALLI  
MEMBER (JUDICIAL)